Reserve Bank just on the eve of the election of the Indian President held in 1969;

(b) whether this sum was lying with the Reserve Bank of India in the U.S.S.R. account under the arrangement for trade exchanges;

(c) whether any rules have been framed for the disbursement of amounts as collected under the arrangement for trade exchanges; and

(d) whether these amounts are meant for local consumption where the embassies are situated or are meant to be remitted to their respective countries ?

THE PRIME MINISTER AND MINISTER OF FINANCE (SHRIMATI INDIRA GANDHI) : (a) and (b) The Embassy of the U.S.S.R. in India does not maintain an account with the Reserya Bank of India. There is, therefore, no question of the Soviet Embassy withdrawing funds from the Reserve Bank.

(c) While there are no specific rules, the transfer of funds from the Soviet commercial accounts to the Soviet Embassy account is covered by the general permission given by the Reserve Bank of India, for transfer of funds from non-resident accounts to resident accounts.

(d) The rupee funds available to the Soviet authorities are to be used for purchase of Indian goods for export to USSR as well as for non-commercial transactions including Embassy expenditure.

MINERAL SURVEY IN MYSORE

52. SHRI M. D. NARAYAN : Will the Minister OF PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether any mineral survey has recently been undertaken in Mysore: and

(b) if so, the places where such a survey was undertaken and the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO) : (a) Yes, Sir. (b) As a result of investigations carried out recently by the Geological Survey of India, sizeable reserves of bauxite in Belgaum, copper ore in Hassan, limestone in Belgaum and north Kanara, iron ore in Bellary Chikmagalur, Chitradurga, Tumkur and north Kanara districts have been estimated.

STOWING SUBSIDY TO COAL MINES

53.SHRIZAAHMAD:SHRIKALYANROY:

SHRIM.V.BHADRAM:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to refer to the reply to Unstarred Question No. 1405, given in the Rajya Sabha on the 16th December, 1969 and state :

(a) whether it is a fact that the Coal Board's Survey measurements and inspection reports in the years 1968 and 1969 have revealed faulty stowings and inadequate stowing by a large number of mines :

(b) if so, the names of such mines; and

(c) whether any stowing, subsidy has been paid to them ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO) :

(a) Faulty stowing was revealed during 1967-68 in two collieries and in 1968-69 in one colliery.

(b) Pure Kustore Colliery and Loyabad Colliery in 1967-68 and Loyabad Colliery in 1968-69; both in the Jharia Coal field.

(c) Stowing subsidy was disallowed for the quantity involved in faulty stowing.

UNEMPLOYED DOCTORS

54. SARDAR GURCHARAN SINGH TOHRA :

SHRI JAGAT NARAIN :

SARDAR D. K. JADHAV

SHRI SYED HUSSAIN :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS,

HOUSING AND URBAN DEVELOP-MENT be pleased to state :

(a) whether Government have made a complete assessment of the number of Doctors who were unemployed in the country upto end of the year 1969;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT (SHRI K.K. SHAH):

(a) to (c)—A statement is placed on the Table of the Sabha.

STATEMENT

(a) to (c) At the end of year 1969, there were 1597 doctors borne on the live registers of the Employment Exchanges. Registration with employment exchanges is, however, voluntary and is not considered to be a reliable index of unemployment. In a large number of cases even employed persons get themselves registered for better prospects.

The fact remains that a large number of Primary Health Centres have no medical officers and a much larger number have only one doctor. A survey of the distributions of doctors in the urban and rural areas showed that 68 per cent of the doctors were concentrated in urban areas and only 32% in the rural areas. The State Governments have offered various financial incentives to induce doctors to take up service in the rural areas.

FOREIGN CAPITAL IN INDIA

55. SHRI SURAJ PRASAD :

SHRI JAGAT NARAIN :

Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to nationalise the foreign capital invested in India;

(b) if so, when; and

(c) if not, the reason therefor ?

THE PRIME MINISTER AND MINISTER OF FINANCE (SHRIMATI INDIRA GANDHI) : (a) to (c) Government do not have any general policy of nationalising the foreign capital invested in India. Decisions on nationalisation of any enterprise, whether foreign or Indian, is taken with reference to the needs of the economy and of public interest.

बिक्री कर

*56. श्री निरजन वर्माः क्या प्रधान मत्नी यह बताने की क्रुपा करेंगी कि :

(क) क्या कोई ऐसी योजना इस समय सरकार के विचाराधीन है जिससे उपमो-क्ताओं और दूकानदारों को बार-बार विकी कर चुकाने की दिक्कत न उठानी पड़े; और

(ख) यदि हां, तो क्या सरकार विकी कर एकव करने की योजना के स्थान पर उत्पादन-केन्द्रों पर ही विक्री कर लगाने का विचार रखती है।

t [SALES TAX

56. SHRI NIRANJAN VARMA : Will the PRIME MINISTER be pleased to state :

(a) whether any scheme to remove the inconveniences experienced by consumers and shopkeepers in paying sales tax at several points is under Government's consideration at present; and

(b) if so, whether Government propose to replace the scheme of collection of sales tax by levying sales tax at production centres only ?]

वित्त मंत्रालय में राज्य मंत्री (श्री पी० सी० सेठी) : (क) और (ख) जी नहीं। इसके अलावा, अखवारों को छोड़कर अन्य वस्तुओं की, राज्य-क्षेत्र में होने वाली खरीद विक्री पर कर लगाने का अधिकार भारतीय संविधान के अधीन सम्बन्धित राज्य के विधान मंडल को प्राप्त है।